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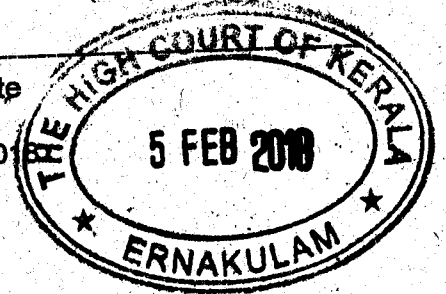
The High Court of Kerala

Kochi- 682 031
Dated- 1.2.2018

Proceedings

High Court establishment- filling up of the category of Section Officer (H.G) / Court Officer (H.G), High Court on temporary basis- orders issued.

- Read: 1.High Court proceedings No.A5- 91535/2017(1) of even date
2.High Court proceedings No.A5- 807/2016 dated 8.1.2018
3.High Court proceedings No.A5- 42148/2016 dated 17.1.2018
4.Rule 21 of the Kerala High Court Service Rules, 2007.



Order No. A5- 91535/2017 (2)

As per the High Court proceedings read (1) above, the cadre strength of the post of Section Officer has been refixed. Consequently, 2 vacancies arose in the category of Section Officer (H.G.) Court Officer (H.G.), w.e.f. 1.1.2018. Two more vacancies arose in the category of Section Officer (H.G.) / Court Officer (H.G.) vice Sri.Sree Surya and Smt.P.V.Nirmala, Section Officers (H.G.) / Court Officers (H.G.) appointed Filing Scrutiny Officers w.e.f. 8.1.2018 and 17.1.2018, respectively, as per High Court Proceedings read (1) and (2) above.

As there is no change of duty involved in the case of promotion to the category of Section Officer (H.G) / Court Officer (H.G.), promotions can be given effect to from the date of occurrence of vacancies.

In the circumstances, the four vacancies in the category of Section Officer (H.G.) / Court Officer (H.G.) are filled up, as follows:

Sri. Dileepkumar B., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.1.2018 F.N. in the vacancy that arose on 1.1.2018, consequent to refixation of cadre strength as per the High Court proceedings read (1) above.

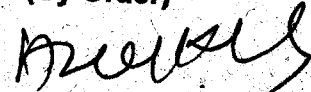
Smt. Sai Vani K.R., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 1.1.2018 F.N. in the vacancy that arose on 1.1.2018, consequent to refixation of cadre strength as per the High Court proceedings read (1) above.

Smt. Cinci Sebastian, Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 8.1.2018 F.N. vice Sri.Sree Surya, Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (2) above.

Smt. Mini M.S., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 17.1.2018 F.N. vice Smt.P.V.Nirmala, Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (3) above.

As there is no change of duty involved, the above mentioned officers need not take charge in the newly promoted post/hand over charge of the post.

(By Order)



N. Anil Kumar
Registrar General

To

- The persons concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)
- The Sub Treasury Officer, Emakulam.
- The Joint Registrars, High Court
- The Deputy Registrars, High Court
- The Assistant Registrars concerned
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court
- The Confidential Assistant to the Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The G(Accounts-I, II & III) Sections, High Court
- ✓ The I.T. Section, High Court (For publishing in the High Court Website)
- The A1, A2, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.